

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-530

CP No.-134/58/ND/2022

CA/52/2023

IN THE MATTER OF:

Rajiv Malhotra

.....Applicant

Vs.

Cyber Q Consulting Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 58 CA

Order delivered on 10.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Jayashree Shukla Dasgupta, Ms. Rishika Ahuja,
Adv.

For the Respondent : Mr. Anand Varma, Mr. Abhishek Prasad, Adv. for R 1
& R 2

ORDER

Due to paucity of time, the matter is listed on **11.09.2024**.

Sd/-

(Dr. SANJEEV RANJAN)